

controlled prices as the statutory prices are maximum prices.

(c) Does not arise.

#### Nagarjunakonda Excavations

\*745. **Shri Tangamani:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether there is a proposal to associate Excavation branch of Department of Archaeology with Nagarjunakonda excavations;

(b) if not, reasons therefor; and

(c) what steps Government propose to take for quickening pace of work and for doing more extensive excavations?

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) to (c). The work has been done by a special Excavation branch of the Department of Archaeology and has been completed.

#### Durgapuh Steel Plant

\*746. { **Sardar Iqbal Singh:**  
**Shri Ram Krishan Gupta:**

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 641 on the 2nd December, 1960 and state:

(a) whether the findings of the Committee appointed to investigate into the matter of defective pile foundations put up at the Durgapur Steel Plant have been examined; and

(b) if so, the results thereof?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) and (b). The examination of the findings of the Committee has been almost completed and a final decision is expected to be taken by the Board of Directors of Hindustan Steel Limited shortly.

#### Standing Committee on Oil

\*747. { **Giani G. S. Musafir:**  
**Shri Ram Krishan Gupta:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have considered the proposal to set up a Standing Committee on oil and oil exploration and other allied matters; and

(b) if so, the action taken thereon?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) There is no specific scheme or proposal as such under consideration of the Government.

(b) Question does not arise.

#### U.P. Social Welfare Advisory Board

\*748. **Raja Mahendra Pratap:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the States Social Welfare Advisory Boards are the branches of the Central Social Welfare Board and their policy is guided by the Centre;

(b) whether it is a fact that U.P. State Social Advisory Board have served notices to its about 50 Lady District Chief Organisers, terminating their service from the 28th February, 1961; and

(c) whether it is also a fact that those organisers and Government had signed a contract for three years?

**The Minister of Education (Dr. K. L. Shrivastava):** (a) No, Sir. The State Boards however, work in collaboration with the Central Social Welfare Board.

(b) Yes.

(c) No.